

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3773
ANSWERED ON:10.09.2007
IMPORT OF PULSES
Gangwar Shri Santosh Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the State Trading Corporation (STC) has imported pulses at higher prices causing substantial loss to the Government and has taken the form of a scam;
- (b) if so, the details thereof indicating the losses suffered;
- (c) whether the Government has constituted any inquiry in this regard;
- (d) if so, the outcome thereof; and
- (e) the action taken against those held guilty?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

- (a) & (b): Purchase of pulses were finalized on the basis of a global tender and orders were placed on the basis of lowest offers received in the tender. The import prices were competitive with the prices prevailing at international market. The STC stated that there was no loss suffered in that import.
- (c) to (e): A complaint received from the Finance Ministry alleging irregularities in the import of pulses by STC was referred to the Chief Vigilance officer(CVO), STC. Upon a report of the CVO, the allegation was referred to the CBI for investigation. Report of the CBI is awaited.